

(15)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No. 183/2004
OA 3397/2002

New Delhi this the 8th day of August, 2005

**Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)**

1. Shri Ram Kishore,
S/0 Late Shri Mangal Singh,
R/0 H.No. 886, Sector-1,
R.K.Puram, New Delhi.
2. Shri Kanta Prasad,
S/0 Late Shri Kanya Lal Kandi,
R/0 D-11-222, Kidwai Nagar East,
New Delhi- 110023
3. Shri Sanjay Kumar,
S/0 Shri Suraj Bhan,
R/0 Vill. & P.O. Dhavana,
Distt. Rewari (Haryana)

..Applicants

(By Advocate Shri Surinder Singh)

VERSUS

1. Lt.Ge. Jagdish Chander,
Director General of Supply and Transport,
Army Headquarters,
DHQ P.O.New Delhi-110011
2. Lt.Col.Alok Vaid,
Commanding Officer,
227, Coy ASC (Sup.),
Safdarjung Road, New Delhi-110003

..Respondents

(By Advocate Shri Surender Kumar)



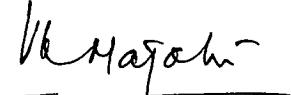
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O R D E R (ORAL)

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

Learned counsel of the respondents has referred to an affidavit filed on behalf of respondents on 27.7.2005 vide Dy. No. 5454. The same is not on record. Registry to place the same on record. However, learned counsel has produced a copy of the same for perusal. In this affidavit, respondents have stated that no vacancy of labour has been released to any ASC unit during last 3-4 years. The reason for non release is that presently the labours are not authorized on the establishments of the units. A case for their inclusion in the establishment of the respective units is presently under active consideration of the Govt. On finalization of the case, the question of release of vacancies of labours to the units will be considered. The cause for applicants would arise in case these vacancies are released and instead of applicants, some freshers or other persons are engaged as causal labour by the respondents. In this backdrop, the present proceedings are dropped with liberty to applicants to take recourse of legal action at an appropriate time. Notice issued to the respondents are discharged.


(Mrs. Meera Chhibber)
Member (J)


(V.K.Majotra)
Vice Chairman (A)
8. 8. 05

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